



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11th January, 2022

NOTICE

Please take notice that the following matter listed on 13.01.2022 in the Court –II will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 294 of 2021	SRLK Enterprises LLP. Vs. Jalan Transolutions (India) Ltd.	Rakesh Kumar	

By order of Hon'ble Chairperson

-Sd/-

Registrar